

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL (AT) NO.53 OF 2020

In the matter of :

Prokash Datta
Through Special Power of Attorney
Holders & Ors

Appellant

Vs

Ikramul Majid & Ors

Respondent

Mr. Nakul Mohta, Mr. Johnson Subba, Advocates for appellant.

Mr. Rishikesh Datta, appellant 2 in person.

Mr. Krishnendu Dutta, Mr. Ankur Jain, Mr. S. Das, Mr. P. Sil, Mr S. Roy,
Advocates for R1 and R2.

Mr. Sorabh Dahiya, Advocate for R3.

ORDER

05.03.2020- Respondent No.1 to 3 are permitted to file

Vakalatnama during the course of the day.

2. Heard learned counsel for both side at length. Arguments concluded.

Reserved for Orders.

(Justice Jarat Kumar Jain)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

(Dr. Ashok Kumar Mishra)
Member (Techncial)

Bm/kam